

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1566
TO BE ANSWERED ON 04.12.2024**

**FOOT OVER BRIDGES FOR NORTHERN AND SOUTHERN PARTS
OF KHARSARA VILLAGE, BUXAR**

1566. SHRI SUDHAKAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Kharsara village in Durgawati block located within Buxar Lok Sabha constituency is divided into north and south parts by the railway line under the Mughalsarai Division of East Central Railway with the southern side housing, schools and markets and the northern side inhabited by the residents of Kharsara village;**
- (b) if so, whether the Government proposes for construction of a foot overbridge to facilitate easy crossing between the northern and southern parts of the said village; and**
- (c) if not, whether the Government intends to construct a foot overbridge on the railway track running through the middle of the said village and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING
AND ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c): The Work for construction of Foot Over Bridge (FOB) with ramps at the cost of ₹ 4.91 crore at Km. 636/3A-5A near Kharsara village between Karamnasa and Dhanichha Railway stations has been sanctioned on 27.11.2024.
